

	DELHI JAL BOARD: GOVT. OF NCT OF DELHI OFFICE OF DIRECTOR (A & P)/Parliament Cell VARUNALAYA PHASE-II KAROL BAGH, NEW DELHI-110005 PHONE:- 011-23544794 E-mail:- djbdirector@gmail.com	
---	---	---

DJB/Director (A&P)/VSQ-W-2023/ Unst.-163/CM-22

Dated: 15.12.2023

To

Shri Neeraj Aggarwal
Dy. Secretary, (Question Branch),
Delhi Vidhan Sabha Secretariat,
NCT of Delhi, Old Secretariat, Delhi – 110054.

Subject:-Vidhan Sabha Un-starred Question No. 163 raised by Hon'ble MLA Sh. Mahender Goyal for 18.12.2023.

Sir,

Please refer to your letter No. F-11(B-1)VII/2020-25/VSS/Ques. Branch/6312 date 07.12.2023 on the above quoted subject.

In this connection I am enclosing herewith the reply of the aforementioned Vidhan Sabha Question in so far as the Delhi Jal Board is concerned.

This issues with the approval of the competent authority.

Encl: As above.

(Signature)
Director (Admn.& Personnel)

Cheshta Yadav, IAS

निदेशक (प्रशा. एवं कार्मिक)

Director (Admn. & Personnel)

दिल्ली जल बोर्ड, दिल्ली सरकार

Delhi Jal Board, Govt. of NCT of Delhi

DJB/Director (A&P)/VSQ-W-2023/ Unst.-163/CM-22

Dated: 15.12.2023

Copy to:

1. Secretary to Minister of Water, Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi – 110002.
2. CEO, Delhi Jal Board.
3. Member (A), Delhi Jal Board.
4. Director of Revenue, DJB.
5. Director, Directorate of Information & Publicity, Block No. IX, Old Secretariat
6. Office Copy.

(Signature)
Director (Admn.& Personnel)

Cheshta Yadav, IAS

निदेशक (प्रशा. एवं कार्मिक)

Director (Admn. & Personnel)

दिल्ली जल बोर्ड, दिल्ली सरकार

Delhi Jal Board, Govt. of NCT of Delhi

विभाग का नाम :- दिल्ली जल बोर्ड
विभाग का पता :- निदेशक (प्रशासनिक एवं कार्मिक)
करोल बाग, नई दिल्ली

अतारांकित प्रश्न संख्या :- 163
दिनांक :- 18.12.2023
प्रश्नकर्ता का नाम :- श्री महेन्द्र गोयल, विधायक
क्या माननीय जल मंत्री यह बताने की कृपा करेंगे कि :

अ. क्र.	प्रश्न	उत्तर
(क)	क्या यह सत्य है कि दिल्ली सरकार द्वारा वन टाइम सेटलमेंट लाने की योजना है;	नीतिगत विषय, जिसे सक्षम प्राधिकारी द्वारा ही तय किया जा सकता है।
(ख)	यदि हाँ, तो यह योजना कब से शुरू हो पायेगी; और	सक्षम प्राधिकारी की स्वीकृति के उपरान्त ही कोई योजना लागू की जा सकती है।
(ग)	इस योजना के तहत किन-किन प्रकार के सेटलमेंट होंगे, पूर्ण जानकारी उपलब्ध करवाई जाय?	किसी भी योजना की जानकारी सक्षम अधिकारियों की मंजूरी के पश्चात् ही सार्वजनिक की जा सकती है।


निदेशक (प्रशासन एवं कार्मिक)
Cheshta Yadav, IAS
निदेशक (प्रशा. एवं कार्मिक)
Director (Admn. & Personnel)
दिल्ली जल बोर्ड, दिल्ली सरकार
Delhi Jal Board, Govt. of NCT of Delhi